

being set up at Bhadohi to look after the R&D requirements of the Industry.

Effect of Erosion in Value of Rupee on Import based Projects

*891. SHRI BRAJAMOHAN MOHANTY: Will the Minister of FINANCE be pleased to state:

(a) whether the erosion of value of rupee has resulted in dampening effect on import based projects;

(b) if so, the details thereof:

(c) the total amount by which project Costs are estimated to go up; and

(d) the steps being taken to meet the situation?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). The exchange rate of the rupee is fixed with reference to the exchange rate movements of a weighted basket of currencies, mainly of countries which are India's major trading partners. When the value of currencies of our trading partners goes up in relation to the rupee, the rupee costs of imports goes up and there is consequent slowing down of imports therefrom. It is difficult to isolate the amount of such increase in costs or imports-reduction consequently only on such exchange rate changes. Decrease in dependence on import of equipment and consequent reliance on domestic goods is a desirable event.

[Translation]

Sharing of Gandhi Sagar Water Between Madhya Pradesh & Rajasthan

* 892. SHRI KAMMODILAL JATAV: Will the Minister of WATER RESOURCES be

pleased to state:

(a) whether Union Government are aware that the agreement concluded between Rajasthan and Madhya Pradesh for sharing equally the water of Gandhi Sagar dam is being fully implemented; and

(b) if not, the remedial steps being taken by Union Government to ensure complete compliance of the agreement, particularly to ensure adequate water to the farmers of the Chambal Division in Madhya Pradesh?

THE MINISTER OF WATER RESOURCES (SHRI DINESH SINGH) : (a) and (b). A Standing Committee assists Madhya Pradesh—Rajasthan Interstate (Irrigation and Power) control Board for sharing equally the waters of Chambal at Kota Barrage. There is no member from the Central Government in this Committee.

[English]

International Conference on Alleviation of Poverty

*893. SHRI S.B. SIDNAL:
SHRI H.N. NANJE GOWDA:

Will the FINANCE Minister be pleased to state:

(a) whether the international conference on various matters relating to alleviation of poverty, socio-economic development was held in New Delhi recently;

(b) if so, the names of the countries participated and the decisions arrived at; and

(c) the extent to which Government have accepted them?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI

EDUARDO FALEIRO) : (a) The 19th World Conference on "Poverty Development and Collective Survival-Public and Private Responsibilities" organised by the Delhi Chapter of the Society for International Development, Rome was held in New Delhi from 25th to 28th March, 1988.

(b) Information is being collected and shall be laid on the Table of the House.

(c) Does not arise.

Outstanding Bank Credit Against Sick Industrial Units

* 894. SHRI JITENDRA PRASADA:
SHRI CHANDRA SHEKHAR
TRIPATHI:

Will the Minister of FINANCE be pleased to state:

(a) whether the amount of outstanding bank credit against sick industrial units is growing every year;

(b) if so, the details of this amount during the last three years; and

(c) the steps taken to reduce this amount ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (c). A statement is given below.

STATEMENT

(a) to (c). Reserve Bank of India (RBI) has reported that total outstanding bank credit against sick industrial units stood at Rs. 3638.39 crores, Rs. 4270.93 crores and 4874.49 crores respectively as at the end of December, 1984-85 and 1986.

2. Guidelines have been laid by RBI impressing on banks the regular monitoring of borrowal accounts and to draw rehabilitation packages in respect of such sick industrial units as are found Potentially viable. Phased repayment of Bank's dues are contemplated in the packages which may contain reliefs/concessions like reduced rates of interest, funding of irregularities, waiving of penal interest, etc. As regards non-violable units, banks resort to suitable action for the recovery of their dues which include, inter-alia, sale of goods hypothecated to the bank, enforcement of security available against the borrower/or guarantor etc.

Steps to Control Prices

*895. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to state:

(a) whether Government have taken any steps in the months of January, February, 1988 effectively to control the steep rise in prices which have caused extreme hardship to the common man; and

(b) if so, the nature of the steps taken and the results thereof alongwith the exact details about the price index during each of the months of the year 1987 and the first two months of the year 1988?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) and (b). A statement is given below.

STATEMENT

(a) and (b). The measures taken to keep prices under control include maintenance of higher releases of essential commodities such as rice, wheat, edible oils and sugar